

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/157/CAA/2017
NAME OF THE PETITIONER(S) : REAL IMAGE LLP
NAME OF THE RESPONDENT(S) : QUBE CINEMA TECHNOLOGIES PVT LTD
UNDER SECTION : 391-394

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY	Counsel for Applicant	G.V.M.K.
	G.V. MOHAN KOMAR		

ORDER

Counsel for the Petitioner present. It has been seen that he has not fulfilled the requirement as per law. Therefore, he is directed to file the Application under section 230 of the Companies Act, 2013 after making compliance with the relevant provisions for the purpose of seeking reliefs, if any.

- sd/-
MEMBER (TECHNICAL)
ghk

sd/-
MEMBER (JUDICIAL)